

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

OBITUARY

With utmost regret it is to inform one and all that Sh. Mahesh Chand, Branch-in-charge/SJA, Admn. – III (HQs), THC, Delhi has left for heavenly abode yesterday i.e. 19.07.2022. To pay our last respects to the departed soul all the judicial officers and staff members of this establishment are requested to make it convenient to assemble in Room No.135 on 20.07.2022 @ 05:00 pm (sharp) at Tis Hazari Courts, Delhi to observe two minutes silence in remembrance of the departed soul.

Note: Staff members posted in other complexes who wish to join the prayer meet can virtually join through the following link to pay their last respects:

<https://districtcourtdelhi.webex.com/districtcourtdelhi/j.php?MTID=m934435e5dcde5ad3b01e6885b50db386>

Meeting No.: 25235451693

Password : 123456

(GIRISH KATHPALIA)

Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi.

No. 25563 - 25663 /Misc./Admn.II(HQs)/2022

Dated: 20.07.2022

20 JUL 2022

Copy forwarded for information & necessary action to:

1. All the Ld. Principal District & Sessions Judges, Delhi/New Delhi with the request to circulate the same in their respective districts.
2. All the Officer-in-charges of Central District with the request to make it convenient to assemble in conference hall as mentioned above.
3. Personal office of the undersigned.
4. Branch-in-charge, Computer Branch (Central), THC, Delhi with the directions to make necessary arrangements with regard to the virtual meet.
5. The Branch-in-charge, Care Taking Branch (Central), THC, Delhi for necessary arrangements.
6. All staff members (Central District) through their respective Ld. Presiding Officers/Officer-in-charges.
7. The Dealing Official, Website with the direction to upload the circular on the official website as well as LAYERS immediately.

Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi.